

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 28.06.2021 (MONDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Orders**

| <b>S. No.</b> | <b>Case No.</b>  | <b>Name of the parties</b>  | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b> |
|---------------|--|---|-------------------------------|--------------------------------|
| <b>1.</b>     | Comp. App. (AT) No. 77 of 2019 & I.A. No. 2313, 2314 of 2020 | Joe Verghese Ors.<br>Vs.<br>OMEGA Hospitals Pvt. Ltd. & Ors.<br><br><b>With</b> | Naveen R.Nath                 | Pai Amit-R1<br>Abir Phukan-R4  |
| <b>2.</b>     | Comp. App. (AT) No. 105 of 2019                              | P. Mahabala Rai.<br>Vs.<br>OMEGA Hospitals Pvt. Ltd. & Ors.                     | Ayush Choudhary               | Pai Amit-R1<br>Abir Phukan-R4  |

**11:00 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Admission (Fresh Case)**

|           |                                       |   |               |  |
|-----------|---------------------------------------|---|---------------|--|
| <b>3.</b> | Comp. App. (AT) (Ins) No. 442 of 2021 | STCI Finance Ltd.<br>Vs.<br>Parinee Developers Pvt. Ltd.<br>Through RP Subhash Chandra Modi | Surekha Raman |  |
|-----------|---------------------------------------|---|---------------|--|

### **For Admission (After Notice)**

|           |                                       |  |                          |   |
|-----------|---------------------------------------|--|--------------------------|---|
| <b>4.</b> | Comp. App. (AT) (Ins) No.16 of 2021   | Dinesh Vatsayan (Suspended Director BBN Foods Hi-Tech Processing Pvt. Ltd.)<br>Vs.<br>Gurdev Bassi (Liquidator, BBN Foods Hi-Tech Processing Pvt. Ltd.) & Anr. | Sinha Shrey<br>Nikhilesh | Sardavinder Goyal-R-1<br>Brijesh Kr. Tamber-R2                            |
| <b>5.</b> | Comp. App. (AT) (Ins) No. 334 of 2021 | Sun Pharmaceutical Industries & Anr.<br>Vs.<br>Sumit Binani & Anr.   | Shyam Kumar              | Sanjay Kapur<br>Arjun Asthana-R1<br>V.M. Kannan-R2<br>Jishnu Chowdhury-RP |
| <b>6.</b> | Comp. App. (AT) (Ins) No. 349 of 2021 | Assistant Commissioner Central GST and Central Excise<br>Vs.<br>Sonic Watches Ltd.   | Samiksha Godiyal         |   |

**For Hearing**

|    |  |   |               |   |
|----|--|---|---------------|---|
| 7. | Comp. App. (AT)<br>(Ins) No. 837 of<br>2020  | Maan Aluminium Ltd.<br>Vs.<br>Nitya Electrocontrols Pvt. Ltd.         | Samaksh Goyal | Lalitendra Gulani   |
| 8. | Comp. App. (AT)<br>(Ins) No. 1115 of<br>2020 | Talha Yunus Sareshwala<br>Vs.<br>Parsoli Motor Works Pvt. Ltd. & Ors. | Heena George  | Diwakar Maheshwari<br>Aditya Vikram<br>Singh-R2<br>RichaSandilya-R1 |

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

**For Orders**

|     |   |  |              |  |
|-----|---|--|--------------|--|
| 9.  | Comp. App. (AT)<br>(Ins) No. 832 of<br>2020 & I.A. 1141<br>of 2021<br><br><b>Part Heard</b> | Satya Narayan Jhunjhunwala<br>Vs.<br>Supriyo Kumar Chaudhuri and Ors.<br><br><b>With</b> | Neeha Nagpal | Indranil Ghose-R1<br>Madhav Kanoria-R2 |
| 10. | Comp. App. (AT)<br>(Ins) No. 846 of<br>2020<br><br><b>Part Heard</b>                        | Ramesh Chander Garg & Ors.<br>Vs.<br>Supriyo Kumar Chaudhuri & Ors.                      | Gautam Singh | Indranil Ghose-R1<br>Madhav Kanoria-R2 |

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**By order of Hon'ble Officiating Chairperson**  
-sd/-  
**Registrar**